

According to information received from the Government of Assam, nine persons detained under MISA were subsequently released. Arrests of persons in connection with PTCA movement were made by police strictly in accordance with the procedure and lawful powers given to them for maintenance of law and order. No case has come to the notice of the State Government where the action of the police was found to be vindictive or where arrests were made in unauthorised and unlawful manner. In regard to Bodo language, State Government have taken a number of steps by way of providing teachers, Inspectors of schools and textbooks etc. and further steps are being taken to implement the decisions in this regard fully.

Akashvani Journal in Telugu

1109. SHRI SANDA NARAYANAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the work of bringing out Telugu version of Akashvani Journal has been entrusted to a non-Telugu knowing person; and

(b) if so what steps have been taken to have Telugu knowing person for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir. The editing of the journal is in the charge of a Telugu knowing Assistant Editor, under the over-all supervision of the Station Director, A.I.R., Madras, who is *ex-officio* Editor and happens to be a non-Telugu speaking person.

(b) Does not arise.

Directorate of Welfare Under Posts and Telegraphs Department

1110. DR. (KUMARI) SAROJINI KRISHNARAO BABAR:

SHRIMATI RATHNABAI SREENIVASA RAO:

SHRIMATI SUSHILA SHANKAR
ADIVAREKAR: SHRIMATI
SUMITRA G. KULKARNI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a Directorate of Welfare under the Posts and Telegraphs Department; and

(b) if so, what are its functions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) There is no Directorate of Welfare under the Posts and Telegraphs Department but the Staff Welfare Services of the Department are looked after by the Welfare Section and Sports Cell headed by Director (Welfare) in the Posts and Telegraphs Directorate.

(b) The functions of Director (Welfare) in brief include laying down, implementing and reviewing the policy regarding Cooperatives, Credit, Consumers and House Building Societies, Canteens Rest Houses, Rest Rooms and Dormitories, Holiday Homes, administration of the Posts and Telegraphs Welfare Fund, Scholarship Award Scheme for the children of the staff of the Department, Medical facilities to the Posts and Telegraphs Employees and their family members including reservation of beds in T.B. Hospitals Sanatoria, Organisation of Cultural and Sports activities etc.

Remuneration to Poets and Bhavgeet Singers

1111. DR. (KUMARI) SAROJINI KRISHNARAO BABAR:

SHRIMATI RATHNABAI SREENIVASA RAO:

SHRIMATI SUSHILA SHANKAR
ADIVAREKAR:

SHRIMATI SUMITRA G. KULKARNI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether any remuneration is paid